

ment employees or location of public sector undertakings/institutions of higher learning is in a rural or urban area.

### Crushing by Khandsari Units after December

31. SHRI G. M. BANATWALLA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government have instructed the State Governments that no *Khandsari* unit be allowed to commence crushing before December end;

(b) if so, the reasons therefor;

(c) whether Government are aware that the aforesaid decisions would most adversely affect the units in Maharashtra as the crushing season in Maharashtra starts in November, unlike U.P. where it starts in December;

(d) whether Government are aware that it would be unfair to discourage *khandsari* units to favour large sector; and

(e) whether Government propose to have a new policy in this respect and if so, what are the main features of the policy?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). To ensure a balanced availability of sugarcane to the producers of sweetening agents and to check likely diversion of sugarcane from sugar factories with a view to maximising sugar production, the State Governments have been requested not to permit the working of *khandsari* units before 31st December, 1980.

(c) to (e). The Government of Maharashtra has however requested that out of the *khandsari* units in the State some of them by the very nature of their geographical position would not be effecting the supply of sugarcane to sugar factories and

hence, their cases should be considered separately. The details in this regard have been obtained from the State Government and are under examination.

### Work in I.C.A.R. Laboratories not related to I.C.A.R.

32. SHRI RASHEED MASOOD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there are any projects on which some of the ICAR Laboratories are working but which are not related to their work;

(b) if so, the names of such projects on which the I.C.A.R. Laboratories are working;

(c) the expenditure incurred on the working of these projects; and

(d) the reasons for taking up the projects by the I.C.A.R. Laboratories which are not related to its objectives?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) No, Sir.

(b) to (d). Does not arise.

### Alleged Corruption Charges against Co-ordinator of Nehru Yuvak Kendra

33. SHRI BASUDEB ACHARYA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the Central Government have received any charges of corruption against co-ordinator of Nehru Yuvak Kendra in District of Purulia, West Bengal; and

(b) if so, what steps have been taken in this regard?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b). Two

complaints received against the Youth Coordinator of Nehru Yuvak Kendra, Purulia, (West Bengal) are under investigation.

### Beggars

34. SHRI HANNAN MOLLAH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) what is the estimated number of beggars in our country;

(b) whether there is any rehabilitation programme of the Government of India for those people; and

(c) if so, what is the progress so far?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. GHAVAN): (a) According to the 1971 Census, the number of beggars including vagrants etc. was estimated to the 10.11 lakhs.

(b) and (c). Implementation of Anti-beggary enactments is being done by State Governments. At present, 15 States and 2 Union Territories have enacted Anti-beggary Legislations; 102 Institutions for beggars, with a capacity of 16350, are being run in the country by the various States|Union Territory Administrations.

### Amount Earmarked for Desert Development Scheme in States

35. SHRI P. NAMGYAL: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the names of States and the total amount earmarked for each State under the Desert Development Schemes with special reference to Jammu and Kashmir;

(b) the total amount earmarked and expenditure incurred for Leh and Kargil district of Jammu and Kashmir State separately since the inception of the schemes year-wise; and

(c) the achievement made so far?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI RAO BIRENDRA SINGH): (a) The Desert Development Programme is being implemented in the States of Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir and Rajasthan. The amount of Central assistance indicated to the concerned States and the amount actually released are shown in Statement I—

(b) The total amount earmarked (viz., the size of the approved programme for each year) and the total expenditure under the Programme are given in Statement II.

(c) A statement is laid on the Table of the Sabha (Statement III).